

का युद्ध में की गई सेवा के लिये, अर्हक सेवा की मात्रा के अनुसार या तो पेंशन का उपदान पात्र होता है, तथापि पेंशन के एक अंश को एक मुश्त में कर सकता है।

(ख) और (ग). अभी हाल में मृत्यु तथा सेवा निवृत्त उपदान की एक योजना को सविल पक्ष में वर्तमान प्रणाली के आधार पर प्रारम्भ करने का निर्णय किया गया है। सरकार को मान्यता पद्धति के अनुसार योजना का पूर्व व्यापी प्रभाव नहीं होगा।

Use of Local Talent in Fertilizer Plant at Talcher Orissa

2937. SHRI K. P. SINGH DEO : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Government of Orissa have asked the Central Government to utilise the local talent in the Talcher Fertilizer Plant ; and

(b) if so, the nature of the local talent and the extent to which Government propose to utilise the same in the Plant ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) It will take a few months for Fertilizer Corporation of India to set up site organisation and start recruiting people for various categories of posts. When they do so they will give due consideration to the proposals of State Government for making use of the local talent.

Time Spent by Naval Craft out of Port

2938. SHRI LOBO PRABHU : Will the Minister of DEFENCE be pleased to state the time spent by our naval craft out of port last year, as a percentage of the year and how does it compare with the time of the Pakistan and British Navy ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : It will not be in public interest to disclose this information, Sir.

Russian Technicians in Indian Submarine Establishment

2939. SHRI LOBO PRABHU : Will the Minister of DEFENCE be pleased to state :

(a) the number of Russian technicians in our submarine establishment ; and

(b) what measures exist to prevent their access to information about our Navy ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : (a) No technicians of USSR are employed in the Submarine establishment. Some specialists are, however, made available as required to attend to matters, which may arise during the guarantee period.

(b) Adequate measures have been taken to ensure that only such information as is relevant is made available to foreign technicians/specialists.

Figures of Different Craft in Navy

2940. SHRI LOBO PRABHU : Will the Minister of DEFENCE be pleased to state the relative figures of different craft in our navy and that of Pakistan, as already published by private organisations ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : It is not possible to give this information since it is not clear as to what publications have been referred to by the hon'ble Member.

Delay in Fixation of Pay as a Result of Second Pay Commission's Recommendations

2941. SHRI S. C. SAMANTA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there are cases of low paid

employees of C. P. W. D. whose fixation of pay on the recommendations of the Second Pay Commission and the then Ministry of Works, Housing and Supply Memo No. 18/13/59-W. C. E. dated 16.3.1961 is pending for the last nine years ;

(b) whether the fixation has not been finalised because of a technical objection from Audit that a 'Better Market Value Certificate' was not recorded by Governmental authorities through an oversight ; and

(c) if so, the action Government propose to take to redress the grievances of such employees ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Raising of Battalion Fund of 18 Punjab Regiment

2942. SHRI SURAJ BHAN : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 553 on the 25th January, 1970 regarding raising of Battalion Fund of 18 Punjab Regiment and state :

(a) whether the Gurdwara and Mandir Funds are also subject to public or any other audit board ordered by Station/Formation Commander, along with audit of battalion funds ;

(b) if not, why they are included in the Battalion Fund which is subject to audit ;

(c) the system in the rest of the army ; and

(d) whether the procedure adopted by the 18 Punjab Regiment is not in consonance with the rest of the army, the reasons therefor and the action Government are going to take against the Officers responsible for this serious irregularity ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : (a) to (d). The requisite information is being collected and will be laid on the Table of the House in due course.

Contributions for Battalion Fund of 18 Punjab Regiment

2943. SHRI SURAJ BHAN : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 553 on the 25th February, 1970 regarding raising of Battalion Fund of 18 Punjab Regiment and state :

(a) the amount of contribution from each source separately year-wise, from May, 1964 to December, 1967 ;

(b) the amount of contribution from each source separately from January, 1968 to September, 1969 ;

(c) the amount of contribution from each source separately from October, 1969 to October, 1970 ;

(d) if the figures for the period from October, 1969 onwards are far low in comparison with those for the period from May, 1964 to December 1967, the sources being the same throughout, the reasons for the huge disparity ; and

(e) whether Government will hold an independent court of enquiry or investigation by C. B. I. to look into the circumstances, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : (a) to (c). The requisite information is being collected and will be laid on the Table of the House in due course.

Losses to National Buildings Construction Corporation

2944. SHRI BENI SHANKER SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the National Building Cons-